GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 481

TO BE ANSWERED ON THE 19TH DECEMBER, 2017 /AGRAHAYANA 28, 1939 (SAKA)
PENDING BILL

481. SHRI JAYADEV GALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is true that the Legislative Assembly of Andhra Pradesh has passed The Andhra Pradesh Money Lenders Bill, 2016 and sent it to the Government for approval in 2016; and
- (b) if so, the reasons why the Bill is still pending with the Government and the time by which the Bill is likely to be approved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a): Yes, Madam.
- (b): The Andhra Pradesh Money Lenders Bill, 2016 was received in the Ministry of Home Affairs on 20.01.2016 for the consideration of the Hon'ble President of India under Article 201 of the Constitution of India. This Bill has been returned to the State Government on their request on 20.04.2017.
